

OFFICE OF THE DISTRICT JUDGE, SONEPUR

NOTICE Dtd:- 09.06.2022

RPF FOR PROVIDING COMPREHENSIVE FACILITY MANAGEMENT SERVICES FOR UP-KEEPING, CLEANING & MAINTENANCE AND ELECTRICAL SERVICES IN DISTRICT COURT COMPLEX, SONEPUR & TALUK COURT COMPLEXES, BIRMAHARAJPUR, S. RAMPUR, BINIKA, TARAVALA & DUNGURIPALI VIDE RPF IDENTIFICATION NO. 01(RPF) OF 2022-23 DTD:- 27.05.2022 & DETAILED CORRIGENDUM NO. 01 DTD:- 04.06.2022

It is hereby notified that the bidder viz. Surendra Barik, Contractor & Supplier, At- Jobra Road, Barrage Colony, P/o- SCB Medical College Campus, PS Mangalabag , Cuttack-7 has been selected as successful L1 bidder for engagement of outsourcing agency for up-keeping, cleaning and maintenance and electrical services at District Court Complex, Sonapur and Taluk Court Complexes Birmaharajpur, S. Rampur, Binika, Tarava & Dunguripali

sd/-

District & Sessions Judge,
Sonapur